

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 07 OF 2018**

**Dated: 22<sup>nd</sup> February, 2018**

**Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member  
Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**Damodar Valley Corporation**

**.... Appellant(s)**

**Vs.**

**Haryana Power Purchase Centre & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Ranjitha Ramachandran  
Ms. Anushree Bardhan

Counsel for the Respondent(s) : -

**ORDER**

Learned counsel appearing for the Appellant submitted that affidavit of service has been filed in the Registry on 20.02.2018.

Submissions made by the learned counsel appearing for the Appellant, as stated above, are placed on record.

**Admit.** Issue notice to the Respondents returnable on 06.03.2018. Dasti, in addition is permitted.

List the matter on **06.03.2018.**

**(S.D. Dubey)  
Technical Member**

**(Justice N. K. Patil)  
Judicial Member**